

for the year 1991-92.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indira Gandhi National Open University, New Delhi, for the year 1991-92.

[Placed in Library Sec No.L.T.3378/93]

12.18 hrs.

Assent to Bills

[English]

SECRETARY-GENERAL: So, I lay on the Table the following two Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 25th November, 1992:-

- (1) The National Highways (Amendment) Bill, 1992.
- (2) The Appropriation (No.5) Bill, 1992.

2. I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following six Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 25th November, 1992:-

- (1) The Constitution (seventy-second Amendment) Bill, 1992.

(2) The Representation of the People (Amendment) Bill, 1992.

(3) The Citizenship (Amendment) Bill, 1992.

(4) The Central Agricultural University Bill, 1992.

(5) The Infant Milk substitutes, Feeding Bottles and Infant Foods (Regulation of Production, supply and Distribution) Bill, 1992.

(6) The Salary Allowances and Pension of Members of Parliament (Amendment) Bill, 1992.

12.19. hrs.

Panel of Chairman

[English]

MR.SPEAKER: I have to inform the House that under Rule 9 of the Rules of Procedure, I have nominated the following Members as Members of the Panel of Chairmen:

1. Shri Sharad Dighe
2. Professor Malini Bhattacharaya
3. Shri Tara Singh
4. Shri Nitish Kumar
5. Shri Ram Naik and
6. Shri Peter G.Marbaniang